GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO.1598 ANSWERED ON 24TH NOVEMBER, 2016

INVESTMENT REQUIRED FOR EXECUTION OF HIGHWAY PROJECTS

1598. DR. J. JAYAVARDHAN:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI SATAV RAJEEV:

KUNWAR BHARATENDRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) the estimated total investment required by National Highways Authority of India (NHAI) for execution of different highway project;
- (b) the quantum of funds raised by NHAI till date for this purpose;
- (c) whether the NHAI is planning to tap about Rs. 25000 crores from insurance companies to extend the period for execution of highway project, if so, the details thereof;
- (d) the insurance companies which have come forward to finance NHAI; and
- (e) whether the Government has set any target to complete the NHAI project in a time bound manner?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) The estimated total investment required by NHAI for execution of different highway projects is Rs. 71911 crore (BE 2016-17).
- (b) Details of fund raised by NHAI till October 2016 is as under:

Year	Amount Raised (crore)	Name of the Instrument	Source
2011-12 2013-14 2015-16	10000 5000 19000	Tax Free Bonds	QIB, Corporates, HNI & Individuals
2016-17	10000	Taxable Bonds only	EPFO
Outstanding as on 31.10.2016	11929	54 EC Capital gains	Investors intending to avail capital gain exemption.
Total	55929		

- (c) Yes, Madam. LIC has agreed in principle to subscribe to NHAI taxable bonds to the tune of Rs 25000 crore subject to not more than Rs 8500/- crore in one Financial Year. The terms and condition are under negotiation.
- (d) Only the Life Insurance Corporation of India.
- (e) The steps taken by NHAI to complete the NHDP projects in time bound manner are as under:

Streamlining of land acquisition, Disputes Resolution mechanism revamped, No award without adequate preparation – MoRTH and NHAI have now decided that no project would be appraised/awarded unless 80% of land is available with the Authority with requisite forest clearance. Similarly possession was linked to 3D notification but now possession means, disbursement of compensation and possession thereafter. ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website. Proposed exit for Equity Investors, Securitization of road sector loans, close coordination with other Ministries and State Governments
